

आयकर अपीलिय अधिकरण, 'डी' न्यायपीठ, चेन्नई
**IN THE INCOME TAX APPELLATE TRIBUNAL
'D' BENCH, CHENNAI**

श्री जी. मंजुनाथ, लेखा सदस्य एवं श्री अनिकेश बनर्जी, न्यायिक सदस्य के समक्ष
**BEFORE SHRI G. MANJUNATHA, ACCOUNTANT MEMBER
AND SHRI. ANIKESH BANERJEE, JUDICIAL MEMBER**

आयकर अपील सं./ITA No.: 2793/Chny/2018

निर्धारण वर्ष / Assessment Year: 2012-13

Mr. Vishal Singhi,
113, Nyniappa Naicken Street,
Sowcarpet,
Chennai – 600 040.

The Assistant Commissioner of
Income Tax,
Non Corporate Ward 6(1),
Chennai – 600 034.

[PAN: AABPV 6091R]

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by

: None

प्रत्यर्थी की ओर से/Respondent by

: Shri. G. Johnson, Addl. CIT

सुनवाई की तारीख/Date of Hearing

: 10.03.2022

घोषणा की तारीख/Date of Pronouncement

: 10.03.2022

आदेश /O R D E R

PER ANIKESH BANERJEE, JUDICIAL MEMBER:

The appeal was filed by the assessee against the order of the Ld. Commissioner of Income Tax (Appeals), Chennai, order dated 26.07.2018 for Assessment Year 2012-13.

2. At the time of hearing, None appeared for the assessee. The assessee has requested for withdraw of appeals as the assessee has

opted to settle the dispute relating to tax arrears for assessment year under consideration, under the "Vivad Se Vishwas Scheme, 2020." The assessee is also filed Form No. 5 which was duly issued by the Pr. Commissioner of Income Tax-8, Chennai. The Ld. Counsel for the assessee therefore seeks permission to withdraw the appeal.

3. In view of the aforesaid appeal of the assessee for assessment year 2012-13 is dismissed and stands as withdrawn.

Order pronounced in the court on 10th March, 2022 at Chennai.

(जी. मंजुनाथ)

(G. MANJUNATHA)

लेखासदस्य/Accountant Member

(अनिकेश बनर्जी)

(ANIKESH BANERJEE)

न्यायिकसदस्य/Judicial Member

चेन्नई/Chennai,

दिनांक/Dated, the 10th March, 2022

JPV

आदेश की प्रतिलिपि अग्रेषित/Copy to:

- | | | |
|------------------------|--------------------------|------------------------------|
| 1. अपीलार्थी/Appellant | 2. प्रत्यर्थी/Respondent | 3. आयकर आयुक्त (अपील)/CIT(A) |
| 4. आयकर आयुक्त/CIT | 5. विभागीय प्रतिनिधि/DR | 6. गार्ड फाईल/GF |